

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.69 (Chd) 2016.


In the matter of:

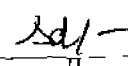
M/s AGI Hospitalities Ltd.

.....Petitioner.

Present: Mr.Vikas Mohan Gupta, Advocate for the petitioner.

**On request, the matter is adjourned to 07.04.2017 for
arguments.**


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical).

April 03, 2017.
✓ Ashwani